

ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : V.G.ARUN

DATE OF APPOINTMENT : 5.11.2018

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicle s (Nos.)	Shares, Mutual Funds & others if any
11.128 cents in Ernakulam District, Kanayannur Taluk, Edappally South Village.	Residential House having a plinth area of 2200 Sq.ft.	Rs.81,16,436.73 out of which an amount of Rs.31,79,020.73 is jointly held with wife Darshana Arun.	3.5 Sovereigns	Ford Fiesta car with registration No. KL-7BX 6544	Union Mutual Fund of Rs.1,00,000/-
Undivided 334.31 Sq.ft of land in 10 Acres and 87.5 cents of land, in Coimbatore District, Coimbatore Taluk, Vedapatti Village	Apartment having carpet area of 482.26 Sq.ft	Nil	Nil	Nil	Nil

LIABILITIES

Particulars:-

NIL

Date: 3.7.2019


Signature of the Judge

Justice V. G. Arun

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES**(At a glance)**

NAME OF THE JUDGE : V.G.ARUN
NAME OF THE SPOUSE : DARSHANA ARUN

DECLARED ASSETS**ASSETS OF THE SPOUSE**

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver(Weight)	Vehicle s(Nos.)	Shares, Mutual Funds & others if any
10 cents of land in Kozhikode District, Kozhikode Taluk, Kacheri Village	Nil	Rs. 53,67,181.73 out of which an amount of Rs.31,79,020.73 is held jointly with husband V.G.Arun.	92 Sovereigns	Nil	Nil
6084 Sq.ft of land in Salem District, Salem Taluk, Kumarasampatti Village	(1) Residential building approximately 3500 Sq.ft (2) Residential building having carpet area of 2800 Sq.ft	Nil	Nil	Nil	Nil
644 Sq.ft of land in Salem District, Salem Taluk, Salem Village	Commercial building carpet area 1000 Sq.ft.	Nil	Nil	Nil	Nil

LIABILITIES**NIL****Date: 3.7.2019**


Signature of the Judge

Note:- Further details available with the Hon'ble Chief Justice Justice V. G. Arun

ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : V.G.ARUN
 NAME OF THE DEPENDENT CHILD/CHILDREN : JANAKI ARUN-DAUGHTER
 : MALAVIKA ARUN-DAUGHTER

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver(Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Rs.50743	20 sovereigns	Nil	Nil

LIABILITIES

Particulars:- NIL

Date: 3.7.2019


 Signature of the Judge

 Note:- Further details available with the Hon'ble Chief Justice Justice V. G. Arun